

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **NEWTECH LA-PALACIA PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Newtech La-Palacia Private Limited
2.	Date of incorporation of corporate debtor	December 17, 2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101DL2013PTC262323
5.	Address of the registered office and principal office (if any) of corporate debtor	RO: Unit-219, S/F, Vasundhara Enclave Plot No. 1, Vardhman Sunrise Plaza LSC, Delhi East, Delhi - 110096 PO: Plot No. 9/A, Techzone IV, Greater Noida west, Noida, UP-201308
6.	Insolvency commencement date in respect of corporate debtor	September 30, 2019
7.	Estimated date of closure of insolvency resolution process	March 29, 2020 (180 days from the date of commencement of Insolvency Resolution Process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Shashi Bhushan Prasad IBBI/IPA-002/IP-N00676/2018-19/12114
9.	Address and e-mail of the interim resolution professional, as registered with the Board	G-4/9, 1st Floor, Near Krishna Mandir, Malviya Nagar, New Delhi, 110017 Email: <a href="mailto:shashibpd@gmail.com">shashibpd@gmail.com</a> ; <a href="mailto:shashi@stresscredit.com">shashi@stresscredit.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	E-43, Basement, Panchsheel Park, New Delhi - 110017 Email: <a href="mailto:cirp.newtech@gmail.com">cirp.newtech@gmail.com</a> ; <a href="mailto:admin@stresscredit.com">admin@stresscredit.com</a>
11.	Last date for submission of claims	October 26, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	1. Allottees under Real Estate Project
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Rajkumar Vinod Vachher 2. Mr. Ankit Kishore Sinha 3. Mr. Arvind Mittal
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="https://www.stresscredit.com/downloads-2/">https://www.stresscredit.com/downloads-2/</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Newtech La-Palacia Private Limited on September 30, 2019.

The creditors of Newtech La-Palacia Private Limited are hereby called upon to submit their claims with proof on or before October 26, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class 'Allottees under Real Estate Project' in Form CA.

The relevant forms can be downloaded from the website <https://www.stresscredit.com/downloads-2/>

Submission of false or misleading proof of claims shall attract penalties.

Date: October 12, 2019

Place: New Delhi



Interim Resolution Professional  
Mr. Shashi Bhushan Prasad  
IBBI/IPA-002/IP-N00676/2018-19/12114

***(CIRP commencement date is 30.09.2019; copy of order received on 09.10.2019)***